

THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI DIVISION – 1,  
MUMBAI

CA(CAA)-62/230-232/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: **NATESHWAR TRACOM PVT. LTD. & 3 ORS.**

SECTIONS OF THE COMPANIES ACT : Section 230-232 OF THE C.A., 2013

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ORDER

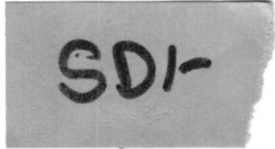
19. CA(CAA)-62/230-232/MB/2018

Petitioner present. Respondent side absent. List this matter  
3.10.2018.



SDI-

RAVIKUMAR DURAISAMY  
Member (Technical)



SDI-

B.S.V. PRAKASH KUMAR  
Member (Judicial)